

**OA 383/2006**

**Shri Pramod Kumar  
Vs.  
Union of India & ors.**

**ORDER**

**14.10.2008**

None for the applicant. Shri A.R. Pandey, Sr. Standing Counsel for the respondents is present. Earlier also on 30.08.07, 12.10.07 and 12.02.08 no one was present on behalf of the applicant to press this OA. It appears that the applicant has lost interest in prosecuting the matter. The OA is, therefore, dismissed in default.

  
[ Ms. Sadhna Srivastava ]/M[J]

srk.